

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1016  
ANSWERED ON:28.07.2000  
INSTRUMENTATION LTD.  
N.N. KRISHNADAS

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Board of Directors of the Instrumentation Ltd. has decided to make its Palghat unit as an independent unit;
- (b) if so, the details thereof;
- (c) the details of the proposed revival package of the Instrumentation Ltd.; and
- (d) the present stage of this package in its implementation?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA)

(a) Yes, Sir.

(b)&(c) Corporate restructuring of the unit is ultimately envisaged as a result of which the Control Valve business segment at Palghat, Digital Distributed Control System (DDC) at Kota and the Power Electronic business segment at Jaipur would be made as subsidiary companies of Instrumentation Ltd.(IL). The remaining activities of Instrumentation Ltd., Kota will remain with the mother company which will also be the holding company for the three new subsidiaries.

Further, the Palghat unit and the DDC unit at Kota would be considered for joint venture formation.

(d)The sanctioned scheme of IL as approved by the BIFR envisages therestructuring of IL as indicated in the replies to item (b) and (c) above. The sanctioned scheme is under implementation. The Government have released funds required and extended the envisaged reliefs and concessions including counter guarantee to banks. Steps are also on for the subsidiarisation of the company.